

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1717
ANSWERED ON:16.07.2009
ASSETS AND LIABILITIES OF JUDGES
Swaraj Smt. Sushma

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to make it mandatory for the Judges of the Supreme Court and High Courts to declare their assets and liabilities; and

(b) if so, the details thereof.

Answer

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

(a) Yes, Madam.

(b) The details thereof are being worked out.